

DELHI LEGISLATIVE ASSEMBLY

REVISED LIST OF BUSINESS

Wednesday, 31st March, 2010/ 10 Chaitra 1932 (Saka)

2.00 PM

1. **Question Hour:** Starred Questions as shown in the separate list to be asked and replies given.
2. **Special Mention (Rule-280):** Following Members to raise matters under Rule-280:
 1. Shri O.P.Babber
 2. Prof. Vijay Kumar Malhotra
 3. Ch. Surender Kumar
 4. Shri Dharam Deo Solanki
 5. Shri Anil Kumar
 6. Shri Subhash Sachdeva
 7. Shri Sat Prakash Rana
 8. Shri Krishan Tyagi
 9. Dr. Harshvardhan
 10. Shri Kulwant Rana
3. **Presentation of Reports:**
 1. Shri Balram Tanwar
Shri Naresh Gaur
to present the First Report of Committee on Government Undertakings.
 2. Shri Tarvinder Singh Marwah
Shri Sahab Singh Chauhan
to present the First Report of General Purposes Committee.
4. **Adoption of Report:**

Smt. Barkha Singh
Shri Ramesh Bidhuri
to move the following Motion:
“That this House agrees with the First Report of Committee on Women and Child Welfare presented on 29th March, 2010”.
5. **Consideration and Passing of Bill:**

Smt. Sheila Dikshit, Chief Minister to move that “ **The Delhi Lokayukta And Upalokayukta (Amendment) Bill, 2010 (Bill No. 05 of 2010)**” introduced on 29th March 2010 be taken into consideration.
Also to move that the bill be passed.
6. **Motion Under Rule - 107:**

Shri Mukesh Sharma to move the following Motion:
This House moves that all the persons belonging to Other Backward Classes of Delhi be provided reservation in admission in all the educational institutions and in the field of employment, all the castes of this category be provided equal opportunity in accordance with the provisions of reservation policy.
7. **Short Duration Discussion:**

Shri Anil Kumar
Shri Surender Kumar
Shri P.S. Sawhney
to initiate discussion on working condition of MCD.

Delhi
31st March, 2010

Siddharath Rao
Secretary